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West Bengal Appropriation (No. 2) Act, 1969 19 of 1969

[23 August 1969]

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SCHEDULE 1:- SCHEDULE

West Bengal Appropriation (No. 2) Act, 1969 19 of 1969

[23 August 1969]

PREAMBLE

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1970.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1970;

It is hereby enacted in the Twentieth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, Part IV A of the 11th August, 1969, page 2630; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 13th August, 1969.

1. Short title :-

This Act may be called the West Bengal Appropriation (No. 2) Act, 1969.

2. Issue of Rs. 3,10,94,82,000 out of the Consolidated Fund of West Bengal for the year 1969-70 in addition to the sum already authorised to be withdrawn for that year :-

In addition to the sum of one hundred and twenty-three crores, eighty-one lakhs and eighty thousand rupees authorised to be withdrawn and appropriated under the West Bengal Appropriation (Vote on Account) Act, 1969, (West Ben. Act II of 1969.) there may be paid and applied from and out of the Consolidated Fund of West Bengal, sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees three hundred and ten crores, ninety-four lakhs and eighty-two thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1970 in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1970.

SCHEDULE 1 SCHEDULE

SCHEDULE (See sections 2 and 3)

1	2	3		
Grant/ Appropriation No.	Services and	Su	ing	
	purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	A-Collection of Taxes, Duties and Other Principal Revenues.	7,35,000		7,35,000
1	4-Taxes on Income other than Corporation			

	Tax. 9-Land Revenue			
	J-Contributions and Miscellaneous Adjustments.	7,38,10,000	3,80,000	7,41,90,000
	76-Other Miscellaneous Compensations and Assignments.			
2	AA-Capital Account of Compensation on the abolition of Zamindari System outside the Revenue Account.			
	92-Payment of compensation to Land-holders, etc., on the abolition of the Zamindari System. Total-Grant No. 2 A-Collection of Taxes, Duties and Other Principal Revenues.	7,38,10,000	3,80,000	7,41,90,000
3	10-State Excise Duties	71,99,000		71,99,000
4	11-Taxes on Vehicles	13,95,000		13,95,000
5	12-Sales Tax	49,55,000		49,55,000
6	13-Other Taxes and Duties	16,38,000		16,38,000
7	14-Stamps	20,81,000		20,81,000
8	15-Registration Fees	53,33,000		53,33,000
	B-Debt Services.			
9	16-Interest on Debt and other obligations.	50,00,000	27,91,91,000	28,41,91,000
10	17-		5.27.80.000	5.27.80.000

	Appropriation for Reduction or Avoidance of Debt. C- Administrative			
11	Services. 18-Parliament, State/Union Territory Legislature.	49,39,000	57,000	49,96,000
12	19-General Administration	4,95,21,000	13,31,000	5,08,52,000
13	21- Administration of Justice	1,50,91,000	45,80,000	1,96,71,000
14	22-Jails	1,68,75,000		1,68,75,000
15	23-Police	16,04,25,000		16,04,25,000
16	26- Miscellaneous Departments- Fire Services.	56,53,000		56,53,000
17	26- Miscellaneous Departments- Excluding Fire Services. D-Social and Developmental Services.	3,39,52,000	1,000	3,39,53,000
18	27-Scientific Departments	51,000		51,000
19	28-Education	41,12,94,000		41,12,94,000
20	29-Medical	13,95,73,000		13,95,73,000
21	30-Public Health 31-Agriculture- Agriculture	8,30,16,000		8,30,16,000
22	DD-Capital Account of Social and Developmental Services outside the Revenue Account.		15,41,28,000	15,41,28,000
	95-Capital Outlay on Schemes of Agricultural Improvement			

	Total-Grant No.		15,41,28,000	15,41,28,000
	22		10/11/20/000	10, 11, 10, 111
	D-Social and Developmental Services.			
23	31-Agriculture- Fisheries 33- Animal Husbandry	44,74,000		44,74,000
24	II-Miscellaneous Capital Account outside the Revenue Account.	7,12,22,000		7,12,22,000
	124-Capital Outlay on Schemes of Government Trading-Greater Calcutta Milk Supply Scheme. Total-Grant No. 24 D-Social and Developmental Services.	7,12,22,000		7,12,22,000
25	34-Co-operation	91,56,000		91,56,000
26	35-Industries- Industries DD-Capital Account of Social and Developmental Services Outside the Revenue Account.	3,57,66,000	74,000	3,58,40,000
	96-Capital Outlay on Industrial and Economic Development. Total-Grant No. 26 D-Social and Developmental Services. 35-Industries- Cottage Industries	3,57,66,000	74,000	3,58,40,000

27	DD-Capital Account of Social and Developmental Services outside the Revenue Account.	1,63,69,000		1,63,69,000
	96-Capital Outlay on Industrial and Economic Development- Cottage Industries. Total-Grant No. 27	1,63,69,000		1,63,69,000
28	D-Social and Developmental Services. 35-Industries- Cinchona	40,34,000	17,000	40,51,000
	B-Debt Services. 16-Interest on Debt and other obligations- Community Development Projects, National Extension Service and Local Development Works.	3,76,92,000	58,93,000	4,35,85,000
	D-Social and Developmental Services. 37-Community Development Projects, National Extension Service and Local Development Works.			
29	FF-Capital Account of Public Works (including			

	Roads) and			
	Schemes of			
	Miscellaneous			
	Public			
	Improvement			
	outside the			
	Revenue			
	Account.			
	109-Capital			
	Outlay on other			
	Works-			
	Community			
	Development			
	Projects,			
	National			
	Extension			
	Service and			
	Local			
	Development Works.			
	Public Debt.			
	Loans for			
	Community			
	Development			
	Projects,			
	National			
	Extension			
	Service and			
	Local			
	Development			
	Works.			
	Loans and			
	Advances by			
	State/Union			
	Territory			
	Governments.			
	Loans and			
	Advances under			
	Community			
	Development			
	Projects,			
	National			
	Extension			
	Service and			
	Local			
	Development			
	Works.			
		2 76 02 000	E8 03 000	4 3E 9E 000
	Total-Grant No. 29	3,76,92,000	58,93,000	4,35,85,000
	D-Social and			
	Developmental			
	Services.			
I	1			1

30	38-Labour and Employment	3,38,88,000		3,38,88,000
31	39- Miscellaneous Social and Develop-mental Organisations- Welfare of Scheduled Tribes and Castes and other Backward Classes.	1,57,07,000		1,57,07,000
32	39- Miscellaneous Social and Develop-mental Organisations- Excluding Welfare of Scheduled Tribes and Castes and other Backward Classes	1,15,80,000		1,15,80,000
	E-Multipurpose River Schemes, Irrigation and Electricity Schemes.	13,72,47,000	3,000	13,72,50,000
	42-Multipurpose River Schemes 43-Irrigation, Navigation, Embankment and Drainage Works (Commercial)			
	44-Irrigation, Navigation, Embankment and Drainage Works (Non- Commercial).			
33	EE-Capital Account of Multi- purpose River Schemes, Irrigation and Electricity			

	Schemes outside the Revenue Account 98-Capital Outlay on Multipurpose River Schemes. 99-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial).			
	100-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non- Commercial)	13,72,47,000	3,000	13,72,50,000
	F-Public Works (including Roads) and Schemes of Miscellaneous Public Improvements.			
34	50-Public Works 51A-Greater Calcutta Development Scheme.	11,82,95,000	11,83,000	11,94,78,000
35	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	1,98,42,000		1,98,42,000

	106A-Capital Outlay on Greater Calcutta Development Scheme. Total-Grant No. 35			
		1,98,42,000		1,98,42,000
	G-Transport and Communications (other than Roads).	11,84,000		11,84,000
36	53-Ports and Pilotage			
	57-Road and Water Transport Schemes.	59,65,000		59,65,000
37	GG-Capital Account of Transport and Communications (other than Roads) outside the Revenue Account.			
	114-Capital Outlay on Road and Water Transport Schemes.			
	Total-Grant No. 37	59,65,000		59,65,000
38	64-Famine Relief 65-Pensions and other Retirement Benefits.	1,58,08,000		1,58,08,000
39	II-Miscellaneous Capital Account outside the Revenue Account.	1,86,89,000	3,91,000	1,90,80,000
-	120-Payments of Commuted Value of Pensions. Total-Grant No.	- 1,86,89,000	3,91,000	1,90,80,000

	39 I- Miscellaneous.			
40	67-Privy Purses and Allowances of Indian Rulers.	99,000		99,000
41	68-Stationery and Printing	78,21,000		78,21,000
42	70-Forest	1,88,06,000		1,88,06,000
43	71- Miscellaneous- Contributions 71- Miscellaneous- Other Miscellaneous Expenditure.	5,08,44,000	7,31,000	5,15,75,000
44	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	7,49,62,000	1,61,000	7,51,23,000
-	109-Capital Outlay on Other Works Total- Grant No. 44			
		7,49,62,000	1,61,000	7,51,23,000
	B-Debt Services. 16-Interest on Debt and other obligations- Expenditure on displaced persons.			
	I-Miscellaneous. 71- Miscellaneous- Expenditure on displaced persons.			
	71- Miscellaneous- Irrecoverable			

	Loans to displaced persons written off.			
45	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account. 109-Capital Outlay on Other Works- Expenditure on displaced persons	7,14,13,000	3,51,97,000	10,66,10,000
	Public Debt. Loans for displaced persons			
	Loans and Advances by State/Union Territory Governments. Loans and Advances to displaced persons.			
	Total-Grant No. 45	7,14,13,000	3,51,97,000	10,66,10,000
46	K-Extraordinary Items. 78-Pre-partition Payments	2,40,32,000		2,40,32,000
47	78A-Expenditure connected with the National Emergency.			
48	EE-Capital Account of Multipurpose River Schemes, Irrigation and	6,38,89,000		6,38,89,000

	Electricity Schemes outside the Revenue Account 98-Capital Outlay on Multipurpose River Schemes- Damador Valley Project.			
49	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account. 103-Capital Outlay on Public Works	6,03,30,000	11,000	6,03,41,000
50	II-Miscellaneous Capital Account outside the Revenue Account. 124-Capital Outlay on Schemes of Government Trading.	2,61,99,000		2,61,99,000
51	Public Debt. Permanent Debt Floating Debt Loans from Central Government (excluding Loans for Community Development Projects, etc., and displaced persons). Other Loans		44,62,92,000	44,62,92,000
	Total-Grant No.		44.62.92.000	44.62.92.000
	Liotal Crant No	İ	144 67 97 000	144 62 92 000

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	51			
52	Loans and Advances by State/Union Territory Governments. Loans and Advances by State/Union Territory Governments.	14,92,32,000		14,92,32,000
	Grand Total	2,28,12,09,000	82,82,73,000	3,10,94,82,000